

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 16/86/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017.**

NAME OF THE COMPANY: M/s. London Court of International Ltd.

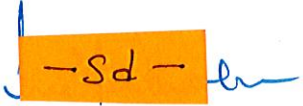
SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

Order

Present none. In the interest of justice, adjourned to 31st August, 2017.


(Ina Malhotra)
Member (J)